

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 4972/2023 In C.P. (IB)/1562(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - IA 4972/2023 Clipper Bulk A/S

V/s

Dadi Impex Pvt Ltd

IN THE MATTER OF

Percular Shipping & Trading Inc

V/s

Dadi Impex Pvt. Ltd

Section: 60(50 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.4972/2023: - Adv. Saurabh Patil a/w Adv. Abhijeet Desai i/b Adv. Harsh Pratap appeared for the Applicant. Adv. Aniruth Purusothaman appeared for the RP. Adv. Ajinkya Kurdukar appeared for Respondent No.3. Adv. Rahul Sarda a/w Adv. Dhrumil C Shah appeared for Respondent No. 4. List this matter on **11.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)